

1 2 3 4 5

4 MT expansion Phase II June 1983 Dec. 1984 Included above Included above

Rourkela Steel Plant

Silicon Steel project Jan. 1981 Sept. 1983 109.73 154.81 122.13
(1st Qr. (Apr. 1981) 1976)

Atrocities On Harijans

of Special courts would be kept in securing quick trial of offenders.

8268. SHRI HARISH RAWAT :
SHRI THAZHAI M.
KARUNANITHI :
SHRI SATYANARAYAN
JATIYA :

**Representations From Associations
Of IAS Officers From States**

Will the Minister of HOME AFFAIRS be pleased to state :

8269. SHRI RAMJIBHAI MAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Ministry has conducted any survey to identify State where maximum atrocities were committed on Harijans during the last five years;

(a) whether it is a fact that the Central Government have received a charter of demands, letters, representations and grievances during the last three years from various Unions, Associations, Federation and Confederations of Indian Administrative Service from Gujrat as well as from other States;

(b) the names of the States in which maximum complaints regarding atrocities on Harijans in regard to land disputes were registred; and

(b) if so, the details there of;

(c) whether the Ministry will suggest to the State Government to set up separate courts or have separate benches in the courts for hearing in such cases ?

(c) the outcome of the talks and negotiations hold with them by Central and State Governments;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(d) the action taken to conceder to their demands; and

(a) No, Sir. However, figures are being, collected and furnished by the State Governments on crimes against Scheduled Castes.

(c) the progress made so far for its implementation ?

(b) A record of such complaint is not kept in this Ministry.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) The Department of Personnal and Administrative Reforms, the Cadre Controlling Authority in respect of the Indian Administrative Service, has received some communications during 1982-83, the details of which are given in the statement annexed. Information for the earlier period of two years is

(c) In the Union Home Minister's D. O. letter dated 10th March, 1980 it was inter-alia, suggested that setting up